

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Excise Appeal No.70601 of 2024

(Arising out of Order-in-Appeal No.MRT-EXCUS-000-APPL-MRT-31-32-23-24
dated 28.04.2023 passed by Commissioner (Appeals) CGST, Meerut)

Shri Neeraj Jain,

.....Appellant

VERSUS

**Commissioner of Central Excise &
CGST, Meerut**

....Respondent

APPEARANCE:

Shri Nishant Mishra, Advocate for the Appellant

Shri Santosh Kumar, Authorized Representative for the Respondent

**CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)**

DATE OF HEARING : 17.02.2025
DATE OF PRONOUNCEMENT : 21.05.2025

The appeal is allowed. For order, see order of date in
Excise Appeal No.70417 of 2023.

**(P. K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**

LKS